

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	Ponchalaal Bhut Abhinav Parthasarathy Akshaya Ramadurai	Counsel for Respondent	B. Abhinav
2)	Aashish Jain Doria For Surana & Surana	Counsel for Respondents	

**ORDER**

Counsel for Petitioners present. Counsel for Respondent present. Counsel for Petitioners stated that his senior counsel on record could not attend this Tribunal today due to personal inconvenience and prayed for time for making submissions. At request, time is enlarged for hearing submissions along with other connected matters. **Put up on 20.09.2018.**

-Sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-Sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)